

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1046 -JK (LD) of 2024
DATED:- 18 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

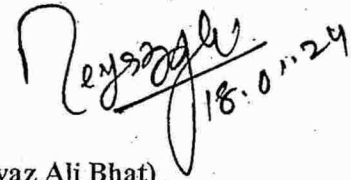
Secretary to Government,

Dated:- 18 - 01 - 2024

No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

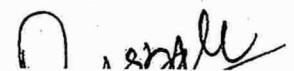

18.01.24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.1046 -JK(LD) of 2023 dated 18.01.2024

| S. No | Title of case | OIC |
|-------|---|---|
| 1. | WP© No.2742/2023 titled M/s Randhir Singh Group of Constructions through its partner Yuvraj Singh Vs UT of J&K and others | Er. Namit-ulah Khan Executive Engineer PMGSY Division Jammu |
| 2. | WP© No. 1408/2023 titled Dushant Kumar and others Vs UT of J&K and Ors | Er. Shahid Mustafa Chowdri Executive Engineer PMGSY Division Rajouri |
| 3. | WP© No. 3231/2023 Qamar Rubbani v/s U.T of J&K and ors. | Er. Shahid Mustafa Chowdri Executive Engineer PMGSY Division Rajouri |
| 4. | PIL 11/2023 and Zeeshan Javed Rana v/s U.T of J&K and ors. | Er. Jawaaid Iqbal Executive Engineer PMGSY Division Mendhar |
| 5. | WP(C) No. Fresh/2023 Kuldeep Kumar v/s U.t of J&K and ors. | Er. NeerajVaid Executive Engineer PMGSY Division Reasi |
| 6. | WP© No. Fresh/2023 titled Shoket Ali and others Vs UT of J&K and others. | Er. Harbinder Singh Executive Engineer PMGSY Division Mahore |
| 7. | WP(C) No. 3083/2023 Abdul Gani Batt v/s U.T of J&K and ors. | Er. Bikram Singh Executive Engineer PMGSY Division Doda |
| 8. | WP(C) no. 3061/2023 Mohd Ashraf v/s U.T of J&K and ors. | Er. Bikram Singh Executive Engineer PMGSY Division Doda |
| 9. | WP(C) No. 609/2023 HazariLal v/s U.T of J&K and ors. | Er. Bikram Singh Executive Engineer PMGSY Division Doda |
| 10. | WP(C) No. 2463/2019 Hakim Din v/s U.T of J&K and ors | Er. Bikram Singh Executive Engineer PMGSY Division Doda |



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| 11. | WP© No.3230/ 2023 Javed Iqbal Zargar v/s U.T of J&K and ors. | Er. Zakir Hussain Zargar Executive Engineer PMGSY Division Thathri |
| 12. | Wp© No. 3034/2023 titled Jeewan Singh v/s U.T of J&K and ors. | Er. Iftikhar Darvaish Executive Engineer PMGSY Division Kishtwar |
| 13. | WP© No. 3201 Ghulam Hussain Malik v/s U.T of J&K and ors. | Er. Iftikhar Darvaish Executive Engineer PMGSY Division Kishtwar |
| 14. | Wp© No. ----/2023 Abdul Majid Rather v/s U.T of J&K and ors. | Er. Iftikhar Darvaish Executive Engineer PMGSY Division Kishtwar |
| 15. | WP© No. 2844/2023 Tara Chand and others Vs UT of J&K and ors. | Er. Iftikhar Darvaish Executive Engineer PMGSY Division Kishtwar |
| 16. | Wp(C) No. 359/2023 Raj Singh v/s U.T of J&K and Ors | Er. Anil Kumar Datta Executive Engineer PMGSY Division Kathua |
| 17. | WP(C) No. 540/2023 Mohd Shafiq v/s U.T of J&K. | Er. Harbinder Singh Executive Engineer PMGSY Division Mahore |
| 18. | LPA No. 164/2023 M/S Fazal Rehman Dar v/s U.T of J&K and ors. | Er. Harbinder Singh Executive Engineer PMGSY Division Mahore |

Neeraj Singh